

In the National Company Law Tribunal,  
Bengaluru, Special Bench

CP/185(BB)2019

Court No. 1

Item No. 19

Sec. 241(1)

In the matter of:

MR. BINDESH DUTT

.....Petitioner

V/s

M/S IMPACT SAFETY GLASS WORKS PRIVATE  
LIMITED

.....Respondent

Order delivered on 06/07/2021

Coram:

Hon'ble Shri Bhaskara Pantula Mohan, Acting President

Hon'ble Shri Hemant Kumar Sarangi , Member(T)

For Petitioner(s):

None

For Respondent(s):

None

ORDER

None appeared for both the parties.

Post the case on 12.08.2021. In the meanwhile, both the Counsels are directed to complete the pleadings.

(BHASKARA PANTULA MOHAN)  
ACTG. PRESIDENT

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)